

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:3271  
ANSWERED ON:04.02.2004  
APPLICATION OF EURO NORMS  
PRIYA RANJAN DASMUNSI

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether the Government is aware of the potential of Indian Pharmaceutical Industry growth to respond to the challenges of World;
- (b) whether the Government is aware of the recent campaign of European community to apply Euro Norm in India to all the items like medicines, commodities, drinks etc;
- (c) whether India is subscribing to WHO and Codex standard;
- (d) if so, whether as a result of it the Indian exports will suffer badly; and
- (e) if so, the steps being taken by the Government in this regard?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. VALLABHBHAI KATHIRIA)

- (a) Yes, Sir. India is now rated as the 4th largest producer of drugs by volume in the world and the indigenously produced bulk drugs as well as drug formulations are being exported to a large number of countries.
- (b) & (c) This Ministry is not aware of any campaign of European Community to apply Euro Norms in India to items like medicines, commodities, drinks etc. However, guidelines developed by WHO on various drugs related issues are actively referred to while framing Indian guidelines or procedures on drug related issues. Further, India is a member of Codex Alimentarius Commission and participates in elaboration of Codex standards. The Codex standards for various food articles and WHO norms are taken into consideration while laying down standards for food articles under PFA Rules, 1955.
- (d) & (e) Does not arise in view of reply at (b) & (c) above.